

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-58/2001/ 946 /A

From :- Smti. Jayashree Bora
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipak Thakuria,
District & Sessions Judge,
Barpeta.

Dated Guwahati the 19th February, 2025.

Sub:- **Station leave.**

Ref:- Your letter No. DJB/3246 (E) dtd. 27.11.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the morning of 07.02.2025 till the morning of 10.02.2025**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-58/2001/ 947 /A, dated 19.2.25
Copy to:

✓ The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)